

of children by the Factories Act, 1948 and the Employment of Children Act, 1938, are not being fully observed. The Plantations Labour Act, 1951, has been enforced as recently as the 1st April, 1954, and therefore no information is available as to whether it is being fully observed or not.

(b) Government have already addressed the State Governments in respect of employments of children in *bidī* factories. They propose to address them further in regard to other industries.

**DIVISIONAL ENGINEERS FOR TELGERAPHS**

**947. Shri R. N. S. Deo:** Will the Minister of Communications be pleased to state:

(a) the mileage of telegraph lines in a Circle considered necessary for the appointment of a Divisional Engineer, Telegraphs;

(b) whether any new post of a Sub-Divisional Officer or Divisional Engineer is proposed to be created for Orissa Circle; and

(c) if so, when?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The factors that justify the creation of a Telegraph Engineering Division are complex and therefore each case is examined on merits.

(b) and (c). Some proposals are under consideration and a decision will be taken shortly.

**TELEGRAPH AND TELEPHONE LINES**

**948. Shri R. N. S. Deo:** Will the Minister of Communications be pleased to state:

(a) the mileage of Telegraph and Telephone carrier junction lines at Jharsuguda and Sambalpur districts and the name of the circle to which they belong; and

(b) the mileage of new telegraphs and telephone lines proposed to be laid in Orissa?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) (i) 340.57.

(ii) In Central Circle : 94.47 miles. In Bihar Circle. 246 miles.

(b) No special large scale construction is anticipated in the near future.

**RAILWAY EMPLOYEES**

**949. Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an official inquiry has been instituted by the Railway Authorities at Danapur about the death of Shri Sumer Ram, watchman No. 7697 who died on the 13th July, 1954; and

(b) if so, what is the nature of the report submitted thereon?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, a Junior Officers Enquiry was held on 24th July, 1954.

(b) As the police are also making enquiries independently, it would be advisable to wait for their completion before arriving at final conclusions.

**PASSENGER AMENITIES**

**950. Shri Bheekha Bhai:** Will the Minister of Railways be pleased to state:

(a) whether Government propose to provide more accommodation to third and inter class passengers in the direct carriage from Delhi to Udaipur by addition of one more bogie; and

(b) if so, when this proposal will be implemented?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No, Sir, as there is no traffic justification for an additional through coach.

(b) Does not arise.